## GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:5120 ANSWERED ON:05.09.2011 TERROR INVESTMENT IN SHIP BREAKING Majhi Shri Pradeep Kumar

## Will the Minister of SHIPPING be pleased to state:

(a) whether the Government is aware about the Unauthorised ships that are coming to Alang for breaking;

(b) if so, the details thereof alongwith the reaction of the Government thereto; and

(c) the details of the steps taken by the Government to check such activities in the country?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF SHIPPING(SHRI MUKUL ROY)

(a): The ships which comply with the directions of Hon'ble Supreme court issued in WP 657/95 in Sept – 2007 and Gujarat Maritime Board (GMB) Ship Recycling Regulations – 2003 are being allowed for ship recycling within the jurisdiction of Gujarat Maritime Board.

(b) & (c): In terms of the Supreme Court order dated 6.9.2007 the Ministry of Steel has undertaken an exercise of preparation of a code on ship breaking. The proposed code is intended to address the issues of entry of unauthorized ships in Indian waters.